| 1     | -   | 2                 |
|-------|---|-------------------|
| v)    | Total other edibles articles samples analyzed                       | 203               |
| vi)   | Other edibles found adulterated                                     | 16                |
| 2.    | Month - October, 2010 - Distt. Food Lab Karnal                      |                   |
| i)    | Total legal samples received  | 65                |
|       | Result sent   | 25                |
|       | Adulterated   | 2(1 Khoa, 1 Salt) |
|       | Under Analyses  | 40 samples        |
| ii)   | Milk Samples  |                   |
|       | Total Samples received  | 7                 |
|       | Result sent   | 5 (Pass)          |
|       | Under Analysis  | 2                 |
| (iii) | Ghee Samples  |                   |
|       | Total Samples Received  | 3                 |
|       | Result given  | 1 (Pass)          |
|       | Under Analysis  | 2                 |
|       | Month-October, 2010 State Food<br>Lab Sector-11 Chandigarh, Haryana |                   |
| iv)   | Total legal samples received.                                       | 73                |
|       | Result  | 34                |
|       | Adulterated   | 2(Milk)           |
|       | Under Analysis  | 39                |
| v)    | Milk Samples  |                   |
|       | Total Received  | 10                |
|       | Result Sent   | 2 (Adulterated)   |
|       | Under analysis  | 8                 |
| vi)   | Ghee Samples  |                   |
|       | Total Samples Received  | 6                 |
|       | Result given  | 6 (Pass)          |
|       | Under Analysis  | Nil               |

Wide disparity in rates for empanelled hospitals in Delhi

2262. SHRI PIYUSH GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the reasons for wide disparity in the rates recently announced by the Central Government for empanelled hospitals in Delhi region;
  - (b) whether Government proposes to review the rates announced recently;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Under the fresh empanelment process undertaken by the CGHS, hospitals have been divided into the following categories:

- (i) Super-speciality hospitals;
- (ii) Hospitals accredited by National Accriditation Board for Hospitals and Healthcare providers (NABH); and
- (iii) Hospitals non-accredited with NABH.

Super-speciality hospitals were specifically defined in the tender document, with reference to the specialities available in the hospitals and the number of beds available in the hospitals. Based on the response received to the tender floated by the CGHS, differential rates for various treatments were arrived at. As the rates have been evolved only now, there is no proposal to re-review these rates.

## World class medical facilities to diabetic and heart patients

2263. PROF. ANIL KUMAR SAHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has allowed sale of AVANDIA the diabetes drug which cause heart attacks while Europe, USA and UAE has banned the sale of the said drug;
  - (b) if so, the reasons for allowing the sale of such dangerous drug;
- (c) whether Government has conducted any study to ascertain the number of heart and diabetic patients in the country;
  - (d) if so, the details thereof; and
- (e) the measures taken by Government to provide world class medical facilities to heart and diabetic patients by Government hospitals like Safdarjung, RML and AllMS hospitals on the pattern of Sports Injury Centre, Safdarjung Hospital?